

Before,

The National Green Tribunal,

Eastern Zone Branch Kolkata.

Original Application No. 11 of 2024/EZ

Pollution Level is increasing in the City due to dumping
of garbage in Dardha River of Jehanabad, Bihar

... Applicant(s)

Versus

The State of Bihar and others

... Respondents.

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Filed by
Ghanshyam Pandey
Advocate



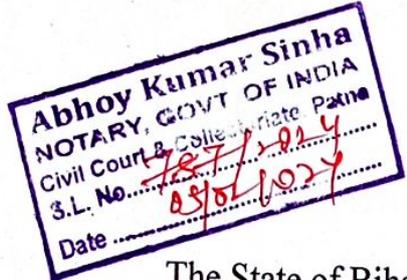
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Pollution Level is increasing in the City due to dumping of garbage in Dardha River of Jehanabad, Bihar



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Versus

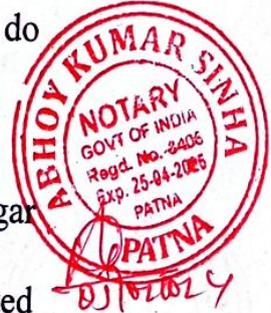
The State of Bihar and others

... Respondents.

Counter Affidavit on behalf of Respondent No. 4

I, Zulfequar Ali Payami, Gender- Male, aged about 45 Years, Son of Abdul Majeed Payami, Resident of Village- Mahpatia, Police Station- ~~Bheja~~ District- Madhubani, do hereby solemnly affirm and state as follows:-

1. That I am presently posted as Executive Officer, Nagar Parishad, Jehanabad and as such am well acquainted with the facts and circumstances of the case.



Page 01 of 02 (correct)
08/01/19 (Notary)
05/01/2024

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2. That a consolidated reply on the issue raised in the original application and as per recommendations made by Joint Committee constituted by the Hon'ble National green Tribunal in compliance of order dated 11.01.2024 is being submitted by the respondent No. 4 which are as follows:

3. That Jehanabad Nagar Parishad has 33 Wards and Dardha river flows from midst of the Town, which originates from Morhar at G.P.S. location 25.041774, 84.902886 and flows in to the Punpun river at GPS location 25.489676, 85.192995. it is a seasonal river, receiving water only during the Monsoon/rainy season and presently water is not reaching in the river from Morhar because it is not released from the Dam.

4. That Sewage Treatment Plants (STPs) with capacities of 17 MLD and 07 MLD have been sanctioned for Jehanabad City under the Amrit 2.0 Project. The identified land areas are 12000 MZ near Kako Bridge,

Algana Mora (GPS location- 250 12'12.96"N,



84059'34.74"E) these will be supported by approximately 161 KM of Swage network system DPRS have been prepared and technical approval has been granted by the chief general Manager, BUIDCO has sent for Administrative approval to the Principal Secretary, Urban development and Housing department vide Letter No. 5809 dated 27.12.2023.

A Photo copy of Letter No. 5809 dated 27.12.2023 is annexed herewith and marked as Annexure-A to this counter Affidavit.

5. That there were initially five garbage dump sites near the banks of the Dardha River, where locals dumped waste for over 20 years and out of five three dumps sites have been cleared, one is under the cleaning process, and the remaining one will be cleared during the next summer season because there is no approach



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to the dump sites and it will be cleared only when the river gets completely dry during the summer seasons.

6. That implementation of solid waste management Rule 2016 for making development of Sanitary land fill free land has been transferred by the Collector, Jehanabad vide Memo No. 3067 dated 05.11.2023 and its approval has also been granted by the divisional Commissioner, Magadh division, Gaya vide Memo No. 4339 dated 07.10.2023, which is located at Village- Golakpur in Ghosi Block which is approximately 13 KM away from Jehanabad city covering a total area of 4.2 Acres. The area had been demarcated and dumping work will commence after the completion of the boundary wall construction.

A Photo copy of Memo No. 3067 dated 05.12.2023 and Memo No. 4339 dated 07.10.2023 are annexed herewith and marked as



4

Annexure-B and B/1 to this

Counter Affidavit.

7. That presently solid waste generation of the city is 50-60 tonnes per day. The Nagar Parishad Jehanabad is ensuring 100% collection of solid waste through Door to Door system. Presently the collected solid waste is being dumped near Babhana Village including waste dumped on the Bank of the river. A composite pit of ITPD has been developed and one more composite Pit of 01 TPD will be developed in 02-03 months and a total 29.4 TPD of composite Plant 25 TPD of MRF cum RDF and 10 TPD capacity of sanitary landfills have been approved by the State on Swachhatam Portal under SBM U2.2, and in this regard action plan chart is being annexed herewith.

A Photo copy of Action Plan
ID of Solid Waste
Management is annexed
herewith and marked as

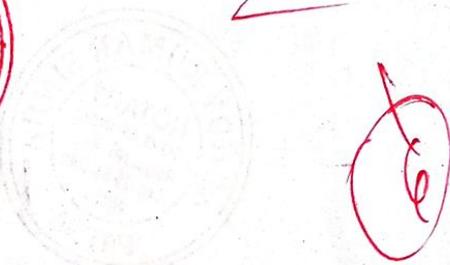


Annexure-C to this counter Affidavit.

- 8. That there is no identified Industrial activity within the limits of Jehanabad City is existing at present.
- 9. That I have read the contents of the Counter Affidavit and understood the same.
- 10. That the statements made in Paragraph No. 1, 2, 3, 5, 8, 9, 11 are true to my knowledge and those made in Para 4, 6, 7 are based upon information derived from the records of the case.
- 11. That the Annexures are true/Photostat copies of their respective originals.

Sri/Smt./Mr./Mrs. Zulfiquar Ali Khan
 who has/have identified by Nishu Kumar
 Advocate, Solemnly affirmed & declared the
 facts before me
 NOTARY PUBLIC PATNA Sign [Signature]
 Govt of India Date 25/02/2023

Zulfiquar Ali Khan Deponent/Excutor
 ID No. 60859392481
 S. K. Singh
 N. K. Singh
 M. K. Singh
25/02/2023
 Date 5/2/24



भारत सरकार
Government of India

आधार

Download Date: 08/01/2020



जुल्फेकार अली प्यामी
Zulfeekar Ali Payami
जन्म तिथि/DOB: 05/03/1979
पुरुष/ MALE

Issue Date: 27/12/2019

6076 5939 2481
VID : 9169 5931 6586 0365

मेरा आधार, मेरी पहचान

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

आधार

पता:
C/O अब्दुल मजीद प्यामी, विलेज-पोस्ट, महपतिया,
मधुबनी,
बिहार - 847408



Address:
C/O Abdul Majeed Payami, village-post-
Mahpatia, Madhubani,
Bihar - 847408

6076 5939 2481
VID : 9169 5931 6586 0365

1947 | help@uidai.gov.in | www.uidai.gov.in

Zulfeekar Ali Payami

7



Regd. Sewerage

Ann. A

8

कार्यालय, नगर परिषद जहानाबाद

Email ID:- nagarparishad.jehanabad@gmail.com

पत्रांक 299/2024

दिनांक 02/02/24

प्रेषक,

कार्यपालक पदाधिकारी,
नगरपरिषद जहानाबाद।

सेवा में,

परियोजना निदेशक,
बुडको, जहानाबाद।

विषय:-

STP की क्रियाशील होने के संबंध में प्रतिवेदन उपलब्ध कराने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि माननीय N.G.T O.A No. 11/2024 (EZ) द्वारा दरधा नदी में गंदे पानी के बहाव के कारण हो रहे प्रदूषण के संबंध में स्वतः संज्ञान लेते हुए नगर परिषद, जहानाबाद को पक्षकार बनाया गया है।

इस संबंध में गठित जाँच कमिटी द्वारा दिनांक-24.01.2024 को स्थल निरीक्षण किया गया, जिसमें परियोजना निदेशक, बुडको द्वारा उक्त जाँच कमिटी को 02 STP का निर्माण के संबंध में जानकारी उपलब्ध कराई गयी है।

अतः अनुरोध है कि इस संबंध में आज ही STP से संबंधित प्रतिवेदन (यथा STP कब तक क्रियाशील हो जायेगी, STP के पानी का क्या उपयोग किया जायेगा एवं नगर वासियों को इससे क्या लाभ होगा) उपलब्ध कराने की कृपा की जाय।

विश्वासभाजन


कार्यपालक पदाधिकारी
नगरपरिषद जहानाबाद।



परियोजना निदेशक का कार्यालय, बुडको, जहानाबाद-अरवल।

पता:- समाहरणालय परिसर के डी0आर0डी0ए0 के सामने, गया।

Email:- dudajehanabad@gmail.com

पत्रांक 46/बुडको, जहानाबाद-अरवल।

दिनांक 03/02/2024 ई0

प्रेषक,

परियोजना निदेशक,
बुडको, जहानाबाद-अरवल।

सेवा में,

कार्यपालक पदाधिकारी,
नगर परिषद जहानाबाद।

विषय:- STP की कियाशील होने के संबंध में प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- 1. आपका पत्रांक 290/मु0 दिनांक 02.02.2024
2. प्रबंध निदेशक, बुडको पटना का पत्रांक 5809 दिनांक 27.12.2023

महाशय,

उपर्युक्त प्रसांगिक पत्र के आलोक में कहना है कि प्रबंध निदेशक, बुडको पटना द्वारा पत्रांक 5809 दिनांक 27.12.2023 के माध्यम से जहानाबाद सिवरेज नेटवर्क एवं STP योजना का DPR तैयार कर प्रशासनिक स्वीकृति अमृत-2 के तहत प्राप्त करने हेतु प्रधान सचिव, नगर विकास एवं आवास विभाग, पटना को समर्पित किया गया है। प्रशासनिक स्वीकृति प्राप्ति के उपरांत ही निविदा की प्रक्रिया प्रारंभ की जायेगी। साथ ही साथ यह भी सूचित करना है कि इस योजना के सफल संचालन के उपरांत दरधा नदी में गंदे पानी के बहाव के कारण हो रहे प्रदुषण से मुक्ति मिल जायेगी।

सूचनार्थ एवं अग्रेत्तर कार्रवाई हेतु प्रेषित।

अनुलग्नक-यथोक्त।

विश्वासभाजन

Shakti
03/02/24

परियोजना निदेशक
बुडको, जहानाबाद-अरवल।



बिहार शहरी आधारभूत संरचना विकास निगम लि०
Bihar Urban Infrastructure Development Corporation Ltd.

(A Govt. of Bihar Undertaking)

Raja Pur Pul, West Boring Canal Road, Patna-800 001

Contact: + 0612- 2558412, E- mail - mdbuldco@gmail.com, Website : http://buldco.in

CIN- U45200BR2009SCG014600

पत्रांक Buldco/40-2702/23-5809 दिनांक - 27/12/23

प्रेषक,

धर्मेन्द्र सिंह, मा०प्र०से०,
प्रबंध निदेशक,
बुडको, पटना।

सेवा में,

प्रधान सचिव,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

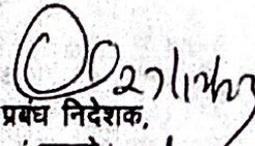
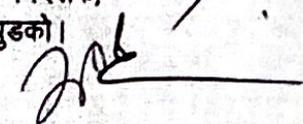
विषय:- Jehanabad Sewerage Network and STP योजना की प्रशासनिक स्वीकृति के संबंध में।
महाशय,

उपर्युक्त विषय के संबंध में सूचित करना है कि Jehanabad Sewerage Network and STP योजना का DPR तैयार किया गया है। इस योजना की प्राक्कलित राशि 580.79 करोड़ रुपये के लिये मुख्य महाप्रबंधक, बुडको द्वारा तकनीकी अनुमोदन प्रदान किया गया है।

तकनीकी अनुमोदित प्राक्कलन की एक प्रति संलग्न करते हुये अनुरोध है कि विषयक योजना की प्रशासनिक स्वीकृति अमृत-2 के तहत प्राप्त करने हेतु अग्रेत्तर कार्रवाई करने की कृपा की जाय।

अनुलग्नक - यथोक्त।

विश्वासभाजन,


प्रबंध निदेशक,
बुडको।


(11)

COST ESTIMATE FOR JEHANABAD SEWERAGE SCHEME UNDER BUIDCO		
S. No.	Details	Estimated Amount (in Rs.)
Sewerage Works		
1	Dismantling of Road and shifting of utilities	60503543
2	Earthwork & Close Timbering work	87626389.77
3	Pipeline network of 161 kms including cost of Pipe and Laying	886779689.75
4	Providing Circular Manhole- RCC-Brick Composite or Brick	50371540.18
5	House Service Connections	1562338498.79
6	Road Restoration	262056850.23
7	Cost of 17 MLD + 7 MLD STP	487288135.59
8	Intermediate Sewer Pumping Stations, 5 Nos + 2 TSPS	57832890.00
9	Cost of I&D Chambers (2.5mX2 mX 1.75 m) (20 nos)	5090009.82
10	Rising Mains	5064545.76
11	Nala / River Crossing	3565287.53
	Subtotal-1	3458517380.16
12	Power Connection charges@0.75%	25938880.35
	Subtotal	25938880.35
	CAPITAL COST- 1	3484456260.51
	Additional costs	
13	Cess Pool Vehicles for on site Sanitation	8300000.00
	TOTAL CAPITAL COST	3492756261
	O&M COST	
14	O&M for for 5 year including sewer network, STP, Pumping Stations, Power Consumed, Manpower, Chemicals and consumables	1312166724
A	TOTAL COST	4804922985
B	GST@18%	864886137
C	LABOUR CESS @ 1%	48049230
	BUIDCo's Centage (7%Upto 10 Cr., 5% above 10 cr and upto 100 Cr. And 1% above 100 cr.)	90039229
	GRAND TOTAL	5807897581
	GRAND TOTAL INCLUDING GST	580.79 Crores

M. Prasad
 D.P.P., POM
 22/11/23
 Technical Approval Accorded for Rs. 580.79 Crores
 (Rs. Five Hundred Eighty Crores Seventy Nine Lakh only)

C. Prasad
 22/11/23
 580.79 Crores

Annexure - B

13



समाहर्तालय जहानाबाद

Email-adm.jeh.bih@gmail.com

वेबसाइट -

दूरभाष - FAX 06114-223142

पत्रांक-

/रा 0

(जिला राजस्व छाया)

दिनांक:-

वी नवम्बर, 2023

प्रेषक,

समाहर्ता,
जहानाबाद।

सेवा में,

अंचल अधिकारी,
घोषी

विषय:-

ठोस अपशिष्ट प्रबंधन नियमावली, 2016 के क्रियान्वयन के तहत Sanitary Landfill विकसित करने के लिए घोषी अंचल अन्तर्गत मौजा-गोलकपुर में सरकारी भूमि के नि:शुल्क अन्तर्विभागीय भू-हस्तांतरण स्वीकृति के संबंध में।

प्रसंग:-

आयुक्त के सचिव,मगध प्रमंडल,गया का ज्ञापांक-4339/रा0 दि०-07.10.23

महाशय,

उपर्युक्त विषयक एवं प्रसंगाधीन पत्र के द्वारा ठोस प्रबंधन नियमावली, 2016 के क्रियान्वयन के लिए ठोस एवं तरल अपशिष्ट प्रसंस्करण हेतु तथा Sanitary Landfill विकसित करने के लिए घोषी अंचल अन्तर्गत मौजा-गोलकपुर, थाना नं०-588, खाता नं०-239, प्लॉट, नं०-891, रकबा-4.20 एकड़, गैरमजरूआ दरमोकरीदार, भूमि का स्वरूप-परती कदीम को नगर विकास एवं आवास विभाग, बिहार, पटना को नि:शुल्क अन्तर्विभागीय भू-हस्तांतरण की स्वीकृति प्रदान की गयी है।

विभागीय निदेशानुसार भूमि की स्वीकृति इस शर्त के साथ दी जाती है कि जिस प्रयोजन के लिए भूमि हस्तांतरित किया गया है, उसमें इसका उपयोग नहीं रहने पर भूमि स्वतः राजस्व एवं भूमि सुधार विभाग,बिहार,पटना को वापस हो जायेगी।

अतः स्वीकृत्यादेश एवं अभिलेख सं०-02/2022 इस पत्र के साथ मूल में संलग्न कर भेजते हुए कहना है कि नियमानुसार आवश्यक कारवाई करना सुनिश्चित करें।
अनुलग्नक-यथोक्त।

विश्वसभाजन,

समाहर्ता
जहानाबाद।

ज्ञापांक :- 3067/रा0 दिनांक- 05/12/2023.

प्रतिलिपि:- उप विकास आयुक्त,जहानाबाद को आयुक्त के सचिव,मगध प्रमंडल,गया का ज्ञापांक-4339/रा0 दिनांक-07.10.2023 से प्राप्त पत्र की प्रति संलग्न कर आवश्यक कारवाई हेतु प्रेषित।

प्रतिलिपि:- अनुमंडल पदाधिकारी,जहानाबाद/भूमि सुधार उप समाहर्ता,जहानाबाद को सूचनार्थ एवं आवश्यक कारवाई हेतु प्रेषित।

प्रतिलिपि:- कार्यपालक पदाधिकारी,नगर परिषद,जहानाबाद, कार्यपालक पदाधिकारी,नगर पंचायत मखदुमपुर,घोषी एवं काको को आयुक्त के सचिव,मगध प्रमंडल,गया का 4339/रा0 दिनांक-07.10.2023 से प्राप्त पत्र की प्रति संलग्न कर आवश्यक कारवाई हेतु प्रेषित।

प्रतिलिपि:- प्रखंड विकास पदाधिकारी,घोषी को सूचनार्थ एवं आवश्यक कारवाई हेतु प्रेषित।

समाहर्ता
जहानाबाद।

आयुक्त कार्यालय, मंगध प्रमंडल, गया।

विस्तृत पदाधिकारी कार्यालय, जहानाबाद
परिगणन संख्या
12 OCT 2023
9786
पंजीकरण सं०.../अपशिष्ट

संचिका सं०-X-B-श०-10/2023...../रा०, दिनांक

आदेश

समाहर्ता, जहानाबाद के पत्रांक-1901 दिनांक 22.08.2023 द्वारा अंश 7 घोषी अंतर्गत प्रबंधन नियमावली, 2016 के क्रियान्वयन के लिए ठोस एवं तरल अर्गशेप्ट प्रसंस्करण हेतु तथा Sanitary Landfill विकसित करने के लिए मौजा-गोलकपुर, रकवा 4.20 एकड़ गैरमजरूआ दरमोकरीदार सरकारी भूमि का निःशुल्क अंतर्विभागीय हस्तान्तरण का प्रस्ताव/अभिलेख अनुशंसा के साथ भेजा गया है। समाहर्ता, जहानाबाद के अनुशंसा के आलोक में मौजा-गोलकपुर, थाना नं०-588, खाता नं०-239, प्लॉट नं०-891, रकवा-4.20 एकड़ गैरमजरूआ दरमोकरीदार, भूमि जिसका स्वरूप परती कदीम है, को राजस्व एवं भूमि सुधार विभाग, बिहार, पटना के संकल्प ज्ञापक 359 (6) दिनांक 19.05.2014 की कंडिका 'ख' में निहित प्रावधान के तहत प्रदत्त शक्ति के आलोक में नगर विकास एवं आवास विभाग, बिहार, पटना को निःशुल्क अंतर्विभागीय भू-हस्तांतरण की स्वीकृति प्रदान की जाती है।

2. स्वीकृति इस शर्त के साथ दी जाती है कि जिस प्रयोजन के लिए भूमि हस्तांतरित किया जा रहा है उसमें इसका उपयोग नहीं रहने पर भूमि स्वतः राजस्व एवं भूमि सुधार विभाग, बिहार, पटना को वापस हो जायेगी।

3. भूमि हस्तांतरण की अन्य शर्तें खास महाल मैनुअल व प्रावधानों एवं समय-समय पर निर्गत राजस्व विभागीय परिपत्रों से अच्छादित होंगे।

(आयुक्त, मंगध प्रमंडल, गया का आदेश दिनांक 26.09.2023)

1148
श्री जिनजी कागु
24-9/23

ज्ञापक 4339 दिनांक 7/10/23

ह०/
आयुक्त के सचिव,
मंगध प्रमंडल, गया।

प्रतिलिपि :- अपर मुख्य सचिव, राजस्व एवं भूमि सुधार विभाग, बिहार, पटना के सेवा में सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि :- प्रधान सचिव, नगर एवं आवास विभाग, बिहार, पटना की सेवा में सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि :- समाहर्ता, जहानाबाद को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित। मूल अभिलेख 02/2022 वापस करते हुए अनुरोध है कि नियमानुसार अग्रेतर कार्रवाई करने की कृपा की जाय।

724
18/10/23

आयुक्त के सचिव,
मंगध प्रमंडल, गया।

13

कार्यपालक अभियंता का कार्यालय
नगर विकास प्रमंडल जहानाबाद-अरवल, जहानाबाद
प्रशासनिक भवन(प्रथम तल)नगर परिषद जहानाबाद

ईमेल- uddivisionjehanabad@gmail.com
पत्रांक- 27 दिनांक 02/02/2024
प्रेषक,

कार्यपालक अभियंता
नगर विकास प्रमंडल
जहानाबाद-अरवल जहानाबाद

सेवा में,
कार्यपालक पदाधिकारी
नगर परिषद जहानाबाद

विषय:- नगर परिषद जहानाबाद अंतर्गत ठोस कचरा प्रबंधन हेतु गीला कचरा एवं सुखा कचरा का निष्पादन हेतु प्राक्कलन का तकनीकी स्वीकृति के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि प्रसंगाधीन पत्र के साथ संलग्न प्राक्कलन का मिलान करते हुए कुल-01 योजना का तकनीकी स्वीकृति प्रदान की जा रही है।

क0सं0	योजना का नाम	तकनीकी स्वीकृति की राशि
1	ठोस कचरा प्रबंधन हेतु गीला कचरा एवं सुखा कचरा का निष्पादन हेतु compost Pit Shredding Plate form, dry waste platform निर्माण कार्य (गोलकपुर)	1491500.00

अग्रेतर कारवाई हेतु प्रेषित।

अनु :- कुल 01 योजना का प्राक्कलन मुल में।

Received
03/02/24

विश्वासभाजन

02/02/2024

कार्यपालक अभियंता
नगर विकास प्रमंडल
जहानाबाद-अरवल, जहानाबाद

01C

Annex-C

14



एक कदम स्वच्छता की ओर

Ministry of Housing and Urban Affairs
Government of India

Action Plan Id

BR/801413/2024/SWM/8

Sector

Solid Waste Management

State	District	ULB/City	ULB Code
BIHAR	JAHANABAD	JEHANABAD	801413

No. of Municipal Zones	No. of Wards	Wards with 100% D2D	Wards having Source Segregation
4	33	33	33

Population & Household Details

	Census 2011	Current	Projected 2026
Population	103202	131686	138807
Household	16802	29264	30846

User Fee Notification & Collection Details

Has ULB notified user charges for SWM?	No
How SWM User Fee is being collected?	Directly
Solid Waste User Fee charges collected during 2020-2021	

MSWM Service Level Benchmarks

Indicator	Benchmark	Before implementation of project(s) %	After implementation of project(s) %
Household level coverage of SWM services	100%	100	100
Efficiency of collection of municipal solid waste	100%	100	100
Extent of segregation	100%	100	100

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Indicator	Benchmark	Before implementation of project(s) %	After implementation of project(s) %
of municipal solid waste			
Extent of municipal solid waste recovered	80%	20	80
Extent of scientific disposal of municipal solid waste	100%	0	100
Efficiency in redressal of customer complaints	80%	80	80
Extent of cost recovery in SWM services	100%	20	100
Efficiency in collection of SWM-related user charges	90%	10	90
Notified User Fee for MSWM services (provide details)		240	360

Municipal Solid Waste Management (MSW)

	Present	Estimation for year 2026
Per Capita Waste Generation of city (in grams)	365.002	450
Total Waste Generation in city (in TPD)	48.066	62.46
Total Waste Collected (in TPD)	48.066	NA
Total quantity of waste items being sent to Sanitary Landfill (in TPD)	0	NA
Total quantity of MSW currently processed (in TPD)	0.812 1.69 %	NA

Waste Characterization (TPD)	Current	Current(%)	Projected	Projected(%)
Dry Waste	17.542	36.5 %	15.62	25.01 %
Wet Waste	27.56	57.34 %	34.35	55 %
Domestic Hazardous Waste	0.115	0.24 %	3.12	5 %
Sanitary Waste	0.194	0.4 %	3.12	5 %
Inert/Other Waste	2.654	5.52%	6.25	10.01 %

GAP Analysis for year 2026 (Waste-wise)

Waste Type (TPD)	Current Designed Capacity (TPD)	Proposed Designed Capacity (TPD)	GAP (Projected - Current)
Dry Waste	0	15.62	15.62
Wet Waste	1	34.35	33.35
Domestic Hazardous Waste	0	3.12	3.12
Sanitary Waste	0	3.12	3.12
Inert/Other Waste	0	6.25	6.25
Send To SLF	0	12.49	12.49

GAP Analysis for year 2026 (Processing Plant-wise/SLF/Transfer Station)

Processing Plant Type	Existing Designed Capacity (TPD)	Proposed Designed Capacity (TPD)	GAP (Projected - Existing)
Composting Plants (for WET waste)	1	30.35	29.35
Bio-methanation Plants (for WET waste)	0		0
MRF cum RDF	0	25	25.00
Standalone RDF Plants (for DRY waste downstream of MRFs) (not part of composting plants)	0		0
Incinerator(for Sanitary Waste) (Not to be funded under SBM 2.0)	0		0

(17)

Processing Plant Type	Existing Designed Capacity (TPD)	Proposed Designed Capacity (TPD)	GAP (Projected - Existing)
Construction of SLF	0	10	10.00
Construction of Transfer Station (Applicable for a city whose population > 500000)	0		0

Regulatory Framework

Regulatory Framework	Whether Municipal SWM By laws notified? (conforming to SWM Rules 2016) (furnish details)	Yes	Download Notification Document
Institutional Arrangement	Roles and Responsibilities for dealing with MSWM services.	false	Partially owned ULB & Partially private part
Governance Reforms	Implementation of e-governance in ULBs (available)	false	Yes
ICT based Governance	ICT based monitoring of MSWM operations, services and complaint redressal (furnish details)	Are ULB using Swachhta app	Yes
ICT based Governance	ICT based monitoring of MSWM operations, services and complaint redressal (furnish details)	Using Google Toilet Allocator	Yes
ICT based Governance	ICT based monitoring of MSWM operations, services and complaint redressal (furnish details)	Using Tele calling Service	Yes
ICT based Governance	ICT based monitoring of MSWM operations, services and complaint redressal (furnish details)	Other Services	Yes

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	details)		
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ULB commitment timelines for Certification under Garbage-free Cities Star Rating

GFC Star Rating Certification	Committed Date
1-Star GFC Rating Certification	2024-03-30T18:30:00.000Z
3-Star GFC Rating Certification	2025-03-30T18:30:00.000Z
5-Star GFC Rating Certification	2025-08-30T18:30:00.000Z
7-Star GFC Rating Certification	2026-03-30T18:30:00.000Z

Solid Waste Management Action Plan

Project Details

Project Id	SLF	SLF Subtype	SLF Capacity (TPD)	Total Cost	Total O&M Cost
BR/801413/2 024/ SWM/8/1			10	₹6,500,000	₹0

Financial Breakup

Project Cost	Central Share	State Share	ULB Share	Other Share
₹6,500,000	₹2,145,000	₹4,355,000	₹0	₹0

Project Details

Project Id	PLANT	PLANT Subtype	PLANT Capacity (TPD)	Total Cost	Total O&M Cost
BR/801413/2 024/ SWM/8/2	Composting Plants (for WET waste)		29.4	₹33,810,000	₹0

Financial Breakup

Project Cost	Central Share	State Share	ULB Share	Other Share
₹33,810,000	₹11,157,300	₹22,652,700	₹0	₹0

Project Details

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Project Id	PLANT	PLANT Subtype	PLANT Capacity (TPD)	Total Cost	Total O&M Cost
BR/801413/2 024/ SWM/8/3	MRF cum RDF		25	₹21,250,000	₹0

Financial Breakup

Project Cost	Central Share	State Share	UT Share	Other Share
₹21,250,000	₹7,012,500	₹14,237,500	₹0	₹0

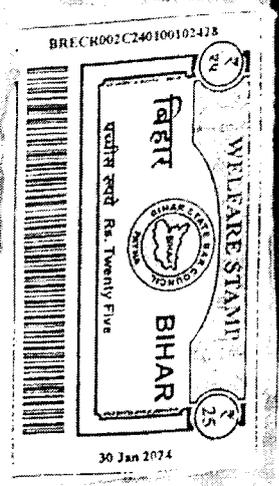
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20.00

THE NATIONAL GREEN TRIBUNAL EASTERN ZONE
BENCH AT KOLKATA

O. A No. 11 Of 2024

Pollution level increasing in the city due to Dumping of Garbage in Dasda River of Jehanabad Bihar
Appellant
Petitioner
Versus

State of Bihar Respondent
Opposite Party



Know all men by those Presents by this Vakalatnama

I/We Zulfikar Ali Payami - aged about 45 yrs - s/o - Abdul Majeed Payami + R/o - village - Mahpatia P.S. Bheja Dist - Madhubani

Zulfikar Ali Payami
s/o - Abdul Majeed Payami
R/o - Mahpatia P.S. Bheja
Dist - Madhubani

Do here by
Appoint the advocates noted below in the margin or any of them as my/our lawful Advocate in the above mentioned case for appearing, conducting and arguing the same or depositing or withdrawing any money in connection there with or putting in paper petition, etc. on my/our behalf or filling or taking back any document or with drawing suit, appeal, petition or application with permission to institute fresh suit etc and make compromise and for referring the case for arbitration/conciliation and for doing all acts that be necessary to be done in connection with said acts. I/we, further say that any act done by my/ our said Advocates or any one of them after accepting this Vakalatnama shall be considered of my/our true and lawful act and shall be binding

Mr. Ashok Kumar Ghanshyam Pandey Advocate
Mr. Ghanshyam Pandey Advocate

Date: 5.1.24

To the above effect I/We execute this Vakalatnama
Dated of 202

Received vakalat name of behalf of
ees. no. 4 and accepted.

Ashok Kumar
Advocate
A. O. R. 04989
Enrollment no. 1261/93

Ghanshyam Pandey
Advocate

Ghanshyam Pandey
Advocate.